

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and
Transfers - ORDERS - ISSUED.**

ROC.NO.2103/2017-B.SPL.

NOTIFICATION NO.714-B.SPL.

DATED:07.03.2017.

**The High Court is pleased to order the following Posting and
Transfer:-**

Sri G.Gopi, IV Addl. District and Sessions Judge, Visakhapatnam, is transferred and posted as Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam (post kept vacant).

- i) Sri G.Gopi, will immediately handover charge of his post to the Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam and shall take charge of his post from Prl. District and Sessions Judge, Visakhapatnam.
- ii) The Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam will be in full additional charge of the post of IV Addl. District and Sessions Judge, Visakhapatnam, until further orders.

**NOTE: The Order is placed in the High Court's Website
<http://hc.tap.nic.in> and the downloaded copy from the
web site is valid for relieving and joining duty.**


REGISTRAR GENERAL 7/3

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request

to direct the concerned to upload the proceedings in the High Court's official Website)

5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh at Amaravathi.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Visakhapatnam
11. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
12. The IV Addl. District and Sessions Judge, Visakhapatnam
13. The Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam
14. The District Treasury Officer, Visakhapatnam
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.